NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1063/(MAH)/2017

CORAM:

Present: SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: M/s. J.B. Boda Reinsurance Brokers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Ajit Singh Tawaa 116 Kanga 26.	Adustates for Petitioner	Adwar

ORDER

C.P. No. 1062/230-232/NCLT/MB/MAH/2017 C.P. No. 1063/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.

- 2. He represented that the matter be kept on 15.12.2017.
- 3. Hence the matter is posted to **15.12.2017**.

08.12.2017 Aah

BHASKARA PANTULA MOHAN Member (Judicial)

Sd/-